## (3)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/1 /2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

.APPLICATION NUMBER

PETITION NUMBER

: CP/48//2017

NAME OF THE PETITIONER(S)

: REJI KURIAN & ANOTHER

NAME OF THE RESPONDENT(S)

: TRAVANCORE COPPER FUNGICIDE PVT LTD

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RUPA. J. THARAYIL

COUNSEL FOR
PETITONERS

P

M. A. ABOUL HAKHIM

JAGAN ABRAHAM.M.GEORGE

Carrield

2586

M/s. Nageswaram & Acsociatis

Good And

Counsel of

## **ORDER**

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R5 & R6 are present. Counsel for respondents prayed time for filing counter. Time is extended at request. Put up on 11.12.2017 at 10.30 A.M.

- Sel -

K Anantha Padmanabha Swamy Member (Judicial)